

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF JANUARY, 2023

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.01.23	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.23	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	50	0	4	46	1210	18
FIRST APPEALS FROM ORDERS(OS)(COMM)	496	25	21	500	392	9
EXECUTION FIRST APPEALS(OS)(COMM)	10	2	2	10	773	12
EFA (COMM)	0	2	0	2		
RFA (COMM)	78	17	3	92	125	6
FAO (COMM)	150	28	23	155	153	4

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.01.23	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.23	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3078	53	52	3079	1153	21
ORIGINAL MISC. PET. (I) (COMM)	228	25	23	230	390	10
ORIGINAL MISC. PET. (T) (COMM)	59	5	12	52	241	5
ORIGINAL MISC. PET. (J) (COMM)	1	0	0	1		
ORIGINAL MISC. PET. (E) (COMM)	0	3	2	1	2	1
ORIGINAL MISC. PET. (COMM)	1970	37	23	1984	570	8
ORIGINAL MISC. PET. (ENF.) (COMM)	766	22	4	784	352	12
ORIGINAL MISC. PET. (EFA) (COMM)	40	0	0	40		
ARBITRATION APPEAL (COMM)	65	1	5	61	433	7
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	39	25	29	35	17	1
COUNTER CLAIMS (COMM)	152	2	2	152	1185	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	984	74	20	1038	342	6
CIVIL ORIGINAL (COMM-IPD-CR)	218	0	16	202	185	4
CIVIL APPEAL (COMM-IPD-GI)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-PAT)	347	3	26	324	215	4
CIVIL APPEAL (COMM-IPD-PV)	3	0	0	3		
CIVIL APPEAL (COMM-IPD-TM)	229	2	27	204	313	5
CIVIL APPEAL (COMM-IPD-CR)	17	0	2	15	166	4
CIVIL ORIGINAL (COMM-IPD-PAT)	43	1	4	40	172	4

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.